

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) (Ins) No. 90 of 2020**

**IN THE MATTER OF:**

**Mr. Vijay Sitaram Dandnaik**

**...Appellant**

**Vs.**

**Punjab National Bank & Ors.**

**...Respondents**

**Present:**

**For Appellant: Ms. Madhumita Chakraborty, Advocate**

**For Respondent: Mr. PBA Srinivasan, Mr. Avinash Mohapatra,  
Advocates for R1**

**Mr. Vikky Dang, Advocate for R2 (RP)**

**ORDER**

**(Through Virtual Mode)**

**18.02.2021:** Heard the Learned Counsel for the Appellant, Learned Counsel for Respondent No.1 and also peruse the 'Status Report' filed on behalf of Respondent No. 2. Hearing is concluded.

**Order is Reserved.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

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